

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. IA/1437/2022 IA/1483/2022 in C.P. (IB)/1224(MB)2020

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024**

**NAME OF THE PARTIES:- Anand Rathi Global Finance Limited**  
**V/s**  
**Premier Limited**

**Section: U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 1437 of 2022**

Presence:-

Mr. Nausher Kholi a/w Suyesha Kakarla, Adv. (VC) ... for RP

Mr. Pooja Batra a/w Dhanyashree Jadeja and Vanshika Shroff, Adv. (VC)

... for Respondent no. 1 and 2

By consent of the counsel appearing for the parties list this matter for hearing on  
**29.08.2024.**

**IA 1483 of 2022**

Presence:-

Mr. Nausher Kholi a/w Suyesha Kakarla, Adv. (VC) ... for RP

Mr. Pooja Batra a/w Dhanyashree Jadeja and Vanshika Shroff, Adv. (VC)

... for Respondent no. 1 and 2

By consent of the counsel appearing for the parties list this matter for hearing on  
**29.08.2024.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**